

## NATIONAL COMPANY LAW TRIBUNAL

राष्ट्रीयकंपनीविधिअधिकरण

CUTTACK BENCH

कटकखंडपीठ

ORDER OF THE HEARING ON 7<sup>th</sup> May, 2024, 10:30 A.M.CP (IB) No. 35/CB/2023, New IA (IB) No. 127/CB/2024, New IA (IB) No.  
139/CB/2024Coram: 1. Hon'ble Member (Judicial), Shri P. Mohan Raj  
2. Hon'ble Member (Technical), Shri Kaushalendra Kumar Singh

Name of the Company	Indusind Bank Ltd. -Vs- Grand Auto Udyog Pvt. Ltd.
Under Section	7 IBC

**Hearing through: VC and Physical (Hybrid) Mode**

For Petitioner (s)

Mr. Subham Agrawal, Advocate

Mr. Sushanta Kumar Choudhary, RP in person

For Respondent (s)

**ORDER****IA (IB) No. 127/CB/2024**

Ld. Counsel Mr. Subham Agrawal Appeared for the petitioner. Ld. RP Mr. Sushanta Kumar Choudhury appeared in person. This is an application filed under Section 60(5) of IBC, 2016 to take on record 1<sup>st</sup> Progress Report. Await Hardcopy. List the matter on 10.06.2024.

**New IA (IB) No. 139/CB/2024**

Ld. Counsel Mr. Subham Agrawal Appeared for the petitioner. Ld. RP Mr. Sushanta Kumar Choudhury appeared in person. This is an application filed under Rule 11 of NCLT Rules, 2016 to take on record CoC Constitution Report. Hence, Application is Allowed.

Sd

**Kaushalendra Kumar Singh**  
Member (Technical)

Sd

**P. Mohan Raj**  
Member (Judicial)